

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) According to the Delhi University, there has been no discrimination and favourism in its Urdu Department.

(b) to (d). Some candidates of the M. A. (Urdu) Examination held in April, 1970 have challenged in a Court of Law the published results of the said examination. The matter is *sub-judice*.

Reorganisation of K. S. Sanskrit University, Darbhanga

5242. SHRI BHOGENDRA JHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Committee appointed by the Government of Bihar headed by the Minister of State for Education has finalised and submitted report for reorganising K. S. Sanskrit University, Darbhanga, into a modern Mithila University as suggested by the U. G. C. team ; and

(b) if so, the details thereof and reaction of the U. G. C. thereon ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. T. K. R. V. RAO) : (a) and (b). The 'Mithila University Committee' constituted by the Government of Bihar in April, 1970 has submitted its report to the State Government and it is under their examination. The views of the State Government on the recommendations of the Committee are awaited.

Agreement for Aid from Federal Republic of Germany

5243. SHRI RAM KRISHAN GUPTA : Will the Minister of FINANCE be pleased state the main terms of the agreement signed recently between India and the Federal Republic of Germany regarding aid of Rs. 55.33 crores during the year 1970-71 ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : An agreement was signed between the Government of India and the Government of the Federal Republic of Germany on the 19th November, 1970, for economic assistance of Rs. 55.35 crores (DM 270 million). The aid will be utilised as follows :—

- (i) Rs. 17.73 crores (DM 86.5 million) as commodity aid for purchase of goods and services ;
- (ii) Rs. 12.3 crores (DM 60 million) for projects to be mutually agreed ;
- (iii) Rs. 3.075 crores (DM 15 million) for loans to small and medium sized industries by the Industrial Finance Corporation of India, the Industrial Credit and Investment Corporation of India and the National Small Industries Corporation ;
- (iv) Rs. 3.075 crores (DM 15 million) for the import of plant and machinery as approved by the Inter-Ministerial Committee on Capital Goods ;
- (v) Rs. 15.64 crores (DM 76.3 million) towards deferment of certain instalments of repayment of principal in respect of earlier German Credits maturing between 1st April, 1970 and 31st March, 1971 ; and
- (vi) Rs. 3.53 crores (DM 17.2 million) towards reduction of interest payment on certain German Credits falling due between 1st April, 1970 and 31st March, 1971.

2. Out of the above, an amount of Rs. 36.18 crores (DM 176.5 million), being the aggregate of items (i) to (iv), will be extended in the form of loans repayable in 30 years (including a grace period of 8 years) and carries interest rate of $2\frac{1}{2}\%$ per annum.

The credit for the deferment of debt repayments [item (v) above] totalling Rs. 15.64 crores (DM 76.3 million) is repayable in 10 years (including a grace period of 3 years) and carries interest at 3% per annum.

The balance amount [item (vi) above] of Rs. 3.53 crores (DM 17.2 million) will be made available as grant-in-aid.

Steps taken on Trace Missing Indian Cargo Vessel 'Mahajagmitra' in Bay of Bengal

5244. SHRI RAM KRISHAN GUPTA :